

**CATEGORY WISE MONTHLY PENDENCY STATEMENT FOR THE MONTH OF NOVEMBER, 2017**

**DISTRICT AND SESSIONS DIVISION MANDI, HP**

Court Name -->	D & S J	ADJ-I, Mandi	ADJ-II, Mandi	ADJ-I, Circuit Court Karsog	ADJ-I, Circuit Court Sunder nagar	ADJ-II, Circuit Court Joginder nagar	ADJ-II, Circuit Court Sarkaghat	CJM, Mandi	Court No. 1, Mandi	Court No. 2, Mandi	Court No. 3, Mandi	Court No. 4, Mandi	Court No. 1, Sundger nagar	Court No. 2, Sundger nagar	Court No. 1, Sarkaghat	Court No. 2, Sarkaghat	Karsog	Gohar	Joginderna gar	Total
<b>I. CIVIL CASES</b>																				
1. LAC/ Hindu Adoption & Marriage/OP	6	78	92	14	1												1			
2. Motor Accidents Claims/Hindu adoption	139	92	110	34	114	53	69								1					
3. Guardian and Wards Act		1						8			1		3		3				1	
4. Hindu Marriage Act	49	58	57	37	41	45	58	35			3		16		20			6		
5. W.C. Act/Civil Revision								42			26		20	5	40			5	13	
6. Civil Appeals	59	53	43	40	80	13	37													
7 Civil Miscellaneous Appeals	5	5	1	2	5	3	1													
8. Counter Claim/Civil Revision/Caveat		1									2				3					
9. Review Applications/Petitions																				
10. Civil Suits	2	4	8	4	6	4	2	400			475		446	493	508	386	240	351		
11. Rent Cases/Appeal/Caveat	5	2			1			14			14		8	1						
12. Arbitration Cases	65	2			1															
13. Succession Act/AIR	37	1	44			1		8			3		7	1	5			3		
14. Executions/	109	224	148	27	30	1	1	164			61		79	24	63	41	62	40		
15. Pauper Applications/C.Claims/cross ob	3																			
16. Cross Obj/ Panchyat Appl/AIR/IA/CMA													130	240		6				
17. Miscellaneous	111	106	74	26	53	20	20	181			216				321	130	95	95		
<b>TOTAL</b>	<b>0</b>	<b>590</b>	<b>627</b>	<b>577</b>	<b>184</b>	<b>332</b>	<b>140</b>	<b>852</b>	<b>0</b>	<b>801</b>	<b>0</b>	<b>0</b>	<b>709</b>	<b>764</b>	<b>964</b>	<b>563</b>	<b>412</b>	<b>500</b>	<b>0</b>	<b>0</b>
<b>II. CRIMINAL CASES</b>																				
1. Sessions Trial/ Wages Act	95	35	49	8	47	22	36								19					
2. Corruption Cases/Calandra	4	58													102					
3. Criminal Appeals	60	77	69	73	206	4	12								27					
4. Criminal Revisions	15	37	55	20	10										4					
5. S.C. Atrocities Act/Police Act	48																1			
6. N.D.P.S. Act	124	117	139	6				7			5		23	15	15	5	2	5		
7. Bail Applications	4	36	11	5	17										3					
8. Cr. Miscellaneous Petitions	2	58	9	22	38										13			10		
9. D.V. Act								18			30		28	28	43	23	21	16		
10. 138 of N.I. Act								875			809		555	355	226	62	331	248		
11. Special Act								3			18		62	45						
12. Police Challan								348			593		425	528	349	310	174	186		
13. Excise Cases								30			9		49	46	16	11	12	29		
14. Complaint Cases/Pvt. Comp.								17			16		21	25	41	18	15	17		
15. Food Cases								9			14									
16. Summary Cases								20					168	77	13	21				
17. Forest Cases											3		2				3	24		
18. Misc. Cases/127&128 Cr.P.C./UTR/CR	7							181			125		101	47		138	133	70		
19. Petitions u/s 125 Cr.P.C.								13			29		41	21	39	31	34	23		
20. Panchyat Appeals/EC Act															3	4				
21. Mine Act.														6	2	4	1	2		
22. Gambling Act.													1		6					
<b>TOTAL</b>	<b>359</b>	<b>418</b>	<b>332</b>	<b>134</b>	<b>318</b>	<b>26</b>	<b>48</b>	<b>1521</b>	<b>0</b>	<b>1651</b>	<b>0</b>	<b>0</b>	<b>1476</b>	<b>1193</b>	<b>918</b>	<b>630</b>	<b>727</b>	<b>630</b>	<b>0</b>	<b>0</b>
<b>GRAND TOTAL</b>	<b>949</b>	<b>1045</b>	<b>909</b>	<b>318</b>	<b>650</b>	<b>166</b>	<b>236</b>	<b>2373</b>	<b>0</b>	<b>2452</b>	<b>0</b>	<b>0</b>	<b>2185</b>	<b>1957</b>	<b>1882</b>	<b>1193</b>	<b>1139</b>	<b>1130</b>	<b>0</b>	<b>0</b>



